

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2016

DATE OF HEARING 03.10.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	950712/03	Opp. No. AMD-231423	M/s. Sultanali Haji Ibrahimji Attarwala, Baroda V/s M/s. Hafiz Store, Baroda / Mr. Balchandra A. Soni, Baroda	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	946907/05	Opp. No. AMD-207311	M/s. Parenteral Drugs (India) Ltd., Mumbai V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 04.10.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	909638/30	Opp. No. AMD-221452	Sri Ramalingeswara Modern Rice Mill, Godavari / M/s. R. K. Dewan & Co., Mumbai V/s M/s. Chandan Rice & Pluse Mill, Kheda / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	909638/30	Opp. No. AMD-222673	Shree Ann Purna Rice & Pulse Mills, Dahod / Mr. Jatin Y. Trivedi, Ahmedabad V/s	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Chandan Rice & Pluse Mill, Kheda / M/s. K. C. Patel & Co., Ahmedabad			
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DATE OF HEARING 05.10.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	950646/24	Opp. No. AMD-249790	M/s. Vimal Mills India, Jasol / Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s M/s. Kedia Fabrics, Balotra / Mr. Sharad Agrawal, Avocate, Jodhpur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2118168/17	Opp. No. AMD-819299	M/s. Royal Hardware Mart, Bangalore / M/s. Holla Associates, Bangalore	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 06.10.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1174963/05	Opp. No. AMD-176186	M/s. Lall & Sethi, New Delhi V/s M/s. Lexicon Healthcare Pvt. Ltd., Jaipur / The Apex Company, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & I. P.
2.	954650/05	Opp. No. AMD-163420	M/s. Ranjan Narula Associates, Gurgaon V/s M/s. Shyamal Pharma, Vadodara / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.10.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	914722/30	Opp. No. AMD-229728	M/s. Kasturi Agro Industries, Pune / Ms. R. K. Dewan & Co., Mumbai V/s M/s. Balaji Marketing, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2119091/31	Opp. No. AMD-818171	M/s. Saurashtra Trading Company, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 25.10.2016

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2688897/05	Opp. No. AMD-840343	M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2456872/05	Opp. No. AMD-836848	M/s. Inga Laboratories Pvt. Ltd., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 26.10.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	660288/07	Opp. No. AMD-95306	M/s. Remfry & Sagar, Gugaon V/s Shree Kirti Bearings Pvt. Ltd., Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2009915/29	Opp. No. AMD-798233	Mr. Dinesh Garg, Agra / Mr. P. K. Arora, Agra	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 27.10.2016

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2451456/05	Opp. No. AMD-815774	M/s. PMVN Healthcare Pvt. Ltd., New Delhi / M/s. Loyal Registration Services, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	883344/07	Opp. No. AMD-230949	Mr. Chandrakant M. Joshi, Mumbai V/s M/s. Prima Products, Rajkot / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
